Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 14-10-2024 TO 18-10-2024

. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50907/2018	F.O/58764/2024	11-10-2024	17-10-2024
2	ST/52908/2018	F.O/58769/2024	08-10-2024	15-10-2024
3	ST/50621/2019	F.O/58771/2024	11-10-2024	17-10-2024
4	ST/54033/2018	F.O/58776/2024	11-10-2024	17-10-2024
5	ST/52808/2018	F.O/58778/2024	11-10-2024	17-10-2024
6	ST/51080/2019	F.O/58779/2024	11-10-2024	17-10-2024
7	ST/51086/2019	F.O/58780/2024	11-10-2024	17-10-2024
8	ST/51087/2019	F.O/58781/2024	11-10-2024	17-10-2024
9	ST/51088/2019	F.O/58782/2024	11-10-2024	17-10-2024
10	ST/53422/2018	F.O/58783/2024	11-10-2024	17-10-2024
11	ST/50531/2019	F.O/58784/2024	11-10-2024	17-10-2024
12	ST/50226/2017	F.O/58785/2024	11-10-2024	17-10-2024
13	ST/50320/2018	F.O/58786/2024	11-10-2024	17-10-2024
14	ST/56092/2013	F.O/58793/2024	15-10-2024	17-10-2024
15	ST/50282/2019	F.O/58794/2024	15-10-2024	17-10-2024
		MISC ORDER		
1	ST/53405/2018	M.O/50453/2024	08-10-2024	15-10-2024
2	ST/54838/2023	M.O/50458/2024	08-10-2024	15-10-2024
3	ST/51072/2017	M.O/50462/2024	14-10-2024	17-10-2024
4	ST/50779/2018	M.O/50473/2024	14-10-2024	17-10-2024
5	ST/52634/2018	M.O/50474/2024	14-10-2024	17-10-2024
6	ST/52588/2018	M.O/50475/2024	14-10-2024	17-10-2024
7	ST/50190/2018	M.O/50478/2024	11-10-2024	17-10-2024
8	ST/53399/2018	M.O/50479/2024	14-10-2024	17-10-2024
9	ST/50667/2024	M.O/50490/2024	14-10-2024	17-10-2024
10	ST/50649/2024	M.O/50491/2024	14-10-2024	17-10-2024
11	ST/50668/2024	M.O/50493/2024	14-10-2024	17-10-2024
12	ST/52603/2019	M.O/50497/2024	15-10-2024	17-10-2024
13	ST/51004/2021	M.O/50498/2024	15-10-2024	17-10-2024
14	ST/50302/2022	M.O/50499/2024	15-10-2024	17-10-2024
15	ST/50767/2022	M.O/50500/2024	15-10-2024	17-10-2024
16	ST/50029/2023	M.O/50501/2024	15-10-2024	17-10-2024

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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.